GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:165
ANSWERED ON:23.02.2010
PRIVATE BIDDERS IN ROAD PROJECTS
Laguri Shri Yashbant Narayan Singh;Paranjpe Shri Anand Prakash;Yadav Shri M. Anjan Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to revise their policy and invite private bidders to participate in the big road projects;
- (b) if so, the details and the reasons therefore alongwith the salient features of the new policy;
- (c) whether Foreign Direct Investment (FDI) is likely to be permitted in the new policy;
- (d) if so, whether it would affect the small private bidders leading to delay in road development programmes; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

- (a) & (b) The Government policy already provides for private-participation on the public- private partnership (PPP) basis for the development of the highways, with "Build-Operate and Transfer (BOT)" as preferred mode of delivery.
- (c) There is no proposal under consideration of the Government for any change in the present regime for Foreign Direct Investment (FDI), which permits 100% FDI under the automatic route for all road development projects.
- (d) & (e) Do not arise.